

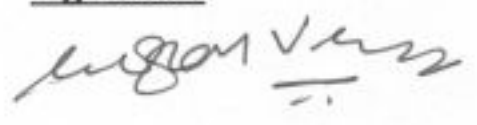
Allahabad Bench

CP No. 404/ALD/2018

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.06.2019

NAME OF THE COMPANY: Vinesh Kumar Sanghal and Ors. V/s Shiva Continental Pvt. Ltd and Ors

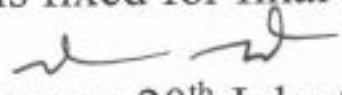
SECTION OF THE COMPANIES ACT: 241/242 of Companies Act

| <u>Sl. NO.</u> | <u>Name</u> | <u>Designation</u> | <u>Representation</u> | <u>Signature</u> |
|----------------|-------------|--------------------|-----------------------|---|
| <u>1.</u> | Gopal Verma | Advocate | Petitioner |  |
| <u>2.</u> | | | | |

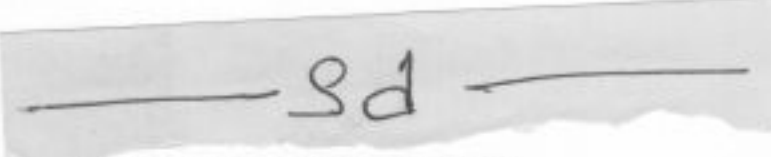
CP NO. 404/ALD/2018

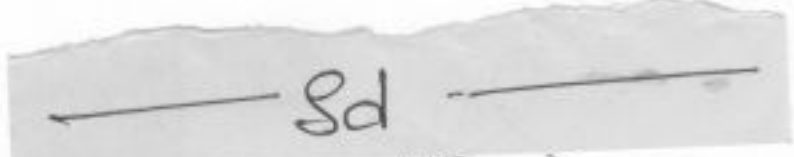
Sh. Gopal Verma, Advocate for the petitioner is present. None for the respondents nor their counsel is present. Till date no reply is filed. Hence, respondents are set as ex-parte.

The matter is fixed for final hearing.


List the matter on 30th July, 2019, for final hearing.

Dated: 04.06.2019


SAROJ RAJWARE,
MEMBER (T)


H.P. CHATURVEDI,
MEMBER (J)